

F. No. J-11017/22/2018-Judicial (Part-4)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 8th March, 2019

ORDER

The President is pleased to **engage** following two Advocates as Central Government Standing Counsel for conducting Central Government litigation before the High Court of Delhi, as mentioned in the table below, for a period of three years with effect from the date of this order or until further orders whichever is earlier:

HIGH COURT OF DELHI
CENTRAL GOVERNMENT STANDING COUNSEL

Sl. No.	Name of Advocate (Shri)	Contact details	Enrollment No.
1.	Asheesh Jain	7, Lawyers Chambers, Delhi High Court, Sher Shah Road, New Delhi-110503 Mob:9811125100 Tel: 011-42546565 Email: asheesh@ajlc.in	D/1113/2003
2.	Harish Vaidyanathan Shankar	N-84, Panchsheel Park, New Delhi-110017 Mob: 9810788606 Tel: 011-26490066 Email: hvslawoffice@gmail.com	D/486/1999

3. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's O.M. No. 24(2)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

4. Hindi version of this order will follow.



(S. R. Mishra)
Additional Secretary

Copy for information to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Ms. Maninder Acharya, the Ld. ASGI, High Court of Delhi, C-390 LGF, Defence Colony, New Delhi-110024
3. The Registrar, High Court of Delhi.
4. The Incharge, Litigation (High Court) Section, High Court of Delhi, New Delhi.
5. The two CGSCs as mentioned in the table above.
6. The Cash (LA) Section, Department of Legal Affairs for the payment of retainership fee to the above CGSCs with effect from the date of this order.
7. The Pay & Accounts Officer, Department of Legal Affairs, New Delhi.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. For uploading on website of this Department i.e. www.legalaffairs.gov.in for the information of all concerned.
10. Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)
Section Officer (Judicial)
Tel.011-23384945
Email: judicial-dla@nic.in